

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE
LOK SABHA**

**UNSTARRED QUESTION NO. 2784.
TO BE ANSWERED ON TUESDAY, THE 18TH MARCH, 2025.**

EASE OF DOING BUSINESS

2784. SHRI SHAFI PARAMBIL:

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

वाणिज्य एवं उद्योग मंत्री

- (a) whether the Government still follows the ranking of States in terms of Ease of Doing Business;
- (b) if so, the details of criteria for ranking of States under the Ease of Doing Business Category
- (c) if not, whether there are any new criteria for ranking the business-friendly policies of the State Governments and if so, the details thereof; and
- (d) the details of new criteria for ranking States for their business friendly policies alongwith the details of the ranking of States under the new criteria?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्री जितिन प्रसाद)

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY
(SHRI JITIN PRASADA)**

- (a) to (d):** Central Government has persistently worked under the Business Reforms Action Plan (BRAP) to enhance the business environment in India, attract investments, stimulate economic growth and foster a regulatory framework that is more business-friendly. As part of this initiative, States and Union Territories (UTs) in the country are assessed on the basis of their implementation of designated reform parameters into following four percentage-based categories:

TOP ACHIEVERS:	which score above 90%
ACHIEVERS:	which score 80% to 90%
FAST MOVERS:	which score 70% to 80%
ASPIRERS:	which score Below 70%

In the Business Reform Action Plan (BRAP) 2024, these categories are determined with 30% weightage assigned to evidence submission and 70% to user feedback.

Details of state/UTs categories in BRAP 2022 Survey

Y Category (which encompasses states and UTs with established business and citizen-centric systems).	
B2G (Business Centric reforms)	
Category	States/UTs
FAST MOVER	GUJARAT
ASPIRERS	ANDHRA PRADESH, TELANGANA, MAHARASHTRA, HARYANA, UTTAR PRADESH, UTTARAKHAND, ODISHA, HIMACHAL PRADESH, PUNJAB, MADHYA PRADESH, TAMIL NADU, KERALA, KARNATAKA, CHATTISGARH, WEST BENGAL, BIHAR, GOA, JHARKHAND, RAJASTHAN, ASSAM, DELHI, J&K
C2G (Citizen Centric reforms)	
Category	States/UTs
ASPIRERS	KERALA, GUJARAT, TELANGANA, MAHARASHTRA, TAMIL NADU, UTTARAKHAND, HARYANA, MADHYA PRADESH, ODISHA, KARNATAKA, RAJASTHAN, HIMACHAL PRADESH, ANDHRA PRADESH, UTTAR PRADESH, GOA, BIHAR, DELHI, WEST BENGAL, ASSAM, CHATTISGARH, J&K, JHARKHAND, PUNJAB
X Category (includes northeastern states excluding Assam and UTs excluding Delhi)	
B2G (Business Centric reforms)	
Category	States/UTs
ASPIRERS	DADAR & NAGAR HAVELI AND DAMAN & DIU, TRIPURA, CHANDIGARH, MEGHALAYA, MANIPUR, MIZORAM, PUDUCHERRY, ANDAMAN & NICOBAR ISLANDS, ARUNACHAL PRADESH
C2G (Citizen Centric reforms)	
Category	States/UTs
ASPIRERS	CHANDIGARH, DAMAN & DIU, MEGHALAYA, ANDAMAN, TRIPURA, PUDUCHERRY, MIZORAM, ARUNACHAL PRADESH, MANIPUR
